

ORISSA HIGH COURT

FILING REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3054/2025	SATRUGHAN PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /499 /2024 () //	
2	D-BLAPL/3059/2025 BLAPL/1114/2025	KUMARA MIRDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /11 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000022/2025	
3	D-BLAPL/3061/2025 BLAPL/1122/2025	BIBEKANANDA SETHY VS STATE OF ODISHA	SAMARESH PATTANAIK VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) Spl/0000040/2024	
4	D-BLAPL/3062/2025	PURAN KARKARIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /189 /2024 () //	
5	D-BLAPL/3064/2025 BLAPL/1131/2025	SK. RAHIL @ RAHIL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SAHID NAGAR P.S. /141 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000198/2023	
6	D-BLAPL/3073/2025 BLAPL/1134/2025	NIRAN CHINDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /144 /2024 A.D.J.,NAWAPARA(Nuapada) ST/0000051/2024	
7	D-BLAPL/3075/2025 BLAPL/1113/2025	SANTOSH PASWAN VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITLAGARH) /7 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000006/2025	
8	D-BLAPL/3078/2025	BISIKESAN BEHERA @ BEEURA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KANTABANJI /17 /2025 () //	AOD20240000012C202500015
9	D-BLAPL/3079/2025	KARUNAKAR JENA @ SILU VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /185 /2024 () //	AOD20240000012C202500016
10	D-BLAPL/3081/2025 BLAPL/1136/2025	SUGYANI DEHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000001/2025	
11	D-BLAPL/3085/2025	WAHAJUDDIN VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 () //	

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12	D-BLAPL/3092/2025	ABHIRAM SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUJANGA /558 /2024 () //	
13	D-BLAPL/3096/2025	SOUMYA RANJAN MOHARANA VS STATE OF ODISHA	M BALAJI RAO VS	// () //	AOR20220004456C202500001
14	D-BLAPL/3098/2025	EKAN PANI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	MALKANGIRI /401 /2023 () //	
15	D-BLAPL/3102/2025	ASHOK BISNOI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
16	D-BLAPL/3103/2025	BULU NAYAK @ GULU VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BADAGODA P.S. /411 /2023 () //	
17	D-BLAPL/3105/2025 BLAPL/1120/2025	GITANJALI BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFCITY PS /10 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000021/2025	
18	D-BLAPL/3110/2025	SANTILATA SAHOO VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 () //	
19	D-BLAPL/3114/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	TIGIRIA /299 /2024 () //	
20	D-BLAPL/3116/2025	R. AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 () //	AOD20220004505C202500006
21	D-BLAPL/3117/2025	SUSHANTA BINDHANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202500009
22	D-BLAPL/3118/2025	SACHIDANANDA NAG VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202500010
23	D-BLAPL/3122/2025	SUMIT KUMAR SINGH	SMRUTI RANJAN ROUT	NISCHINTAKOILI /8 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3123/2025	SAMIR JENA	PRASANNA KUMAR MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3126/2025	SAHADEV KHARSEL	ABHINANDAN PRADHAN	PAIKMAL /140 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3128/2025	NIHAR RANJAN DAS @ HAPINA @ NIHARA	SAMARESH PATTANAYAK	ERASAMA /344 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3132/2025	ROHAN KHAN @ ABDUL NADEEM @ SK.NADEEM	MANAS KUMAR CHAND	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3134/2025	AJIT SINGH @ MANIA	MANAS KUMAR CHAND	ORIENT /180 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3135/2025	AKASH @ SUJAN SAHU	SURENDRA KUMAR BISWAL	PHIRINGIA /188 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3137/2025	NALIA @ NARAYAN BEHERA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3139/2025	RAJESH BEHERA	AMITAV TRIPATHY	PADAMPUR /226 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3141/2025	MAHAMMAD MANIRUDDIN @ MAHAMMAD MANIRUBINAM RATH	MANIRUBINAM RATH	TIGIRIA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3142/2025	UMESH TANTY	SOUMYA RANJAN DAS	BANDOMUNDA /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3144/2025	MAHENDRA CHOUDHURY	JUGALA KISHORE PANDA	GUNUPUR /182 /2024	
		VS	VS	()	

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35	D-BLAPL/3146/2025	STATE OF ODISHA SACHI @ SACHIKANTA BEHERA VS	SUSANTA KUMAR BARAL VS	// BENTKAR (42 MOUZA) UPD CUTTACK /351 /2024	AOR20220001297C202500041
36	D-BLAPL/3148/2025	STATE OF ODISHA BINOD SAMAL VS	ASHOK KUMAR SARANGI VS	// MANGALA BAG /10 /2025	
37	D-BLAPL/3150/2025	STATE OF ODISHA PRASANTA SENAPATI VS	JYOTIRMAYA SAHOO VS	// / /0	
38	D-BLAPL/3151/2025	STATE OF ODISHA KISHORE MOHAPATRA VS	SUSHANTA HARICHANDAN VS	// ATHGARH /115 /2024	
39	D-BLAPL/3156/2025	STATE OF ODISHA BISWAMITRA JALA VS	SUSHANTA HARICHANDAN VS	// / /0	
40	D-BLAPL/3162/2025	STATE OF ODISHA AMIT KUMAR PATNAIK @ MIKU VS	DEVASHIS PANDA VS	// PARLAKHEMUNDI /20 /2024	AOR20220001247C202500015
41	D-BLAPL/3166/2025	STATE OF ODISHA AMARJEET SINGH VS	SANJUKTA MUNDA VS	// / /	AOR20220002621C202500002
42	D-BLAPL/3173/2025	STATE OF ODISHA SUBASH CHANDRA KUANAR VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /597 /2024	
43	D-BLAPL/3177/2025	STATE OF ODISHA BIKASH KUMAR KHATUA VS	NIRANJAN PANDA VS	// KANTAMAL /237 /2024	
44	D-BLAPL/3180/2025	STATE OF ODISHA MANOJ SETHI VS	SARAT KUMAR JENA VS	// KHALLIKOTE /1029 /2024	
45	D-BLAPL/3182/2025	STATE OF ODISHA SUSHIL MUNDA @ PANDA @ BANTA MUNDA VS	DALIRANI BEHURAY VS	// UDALA /329 /2024	
		STATE OF ODISHA		//	

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46	D-BLAPL/3183/2025	LITA @ BAIDHARA TUDU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /296 /2023 () //	
47	D-BLAPL/3184/2025	SITA HEMBRAM @ SITAMANI HEMBRAM @ SITA SORAN VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /56 /2018 () //	
48	D-BLAPL/3193/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	CHHABI BEHERA VS	NIALI /300 /2024 () //	
49	D-BLAPL/3197/2025	RAJARAM MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /9 /2025 () //	
50	D-CMP/3993/2025	ANIL KUMAR SINGH VS PUSPA @ PUSPASHREE KUMARI DEBI	SANTOSH KUMAR SAMANTARAY VS	// () //	
51	D-CMP/4009/2025	BIBUTI BHUSAN BISWAL VS STATE OF ODISHA	BIKRAM SENAPATI VS	// () //	
52	D-CMP/4038/2025	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// () //	
53	D-CMP/4058/2025	GIRIJA SHANKAR PATRA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// () //	
54	D-CMP/4078/2025	SWARNAREKHA PATNAIK VS JAGADISH BEHERA	KANISKA RATH VS	// () //	
55	D-CMP/4084/2025	DALIMA MUDULI VS BHAJANANANDA MUDULI	PRAFULLA CHANDRA DAS VS	// () //	
56	D-CMP/4086/2025	DALIMA MUDULI VS BHAJANANANDA MUDULI	PRAFULLA CHANDRA DAS VS	// () //	
57	D-CMP/4089/2025	MANORANJAN RATH	KISHORE CHANDRA RAJGURU MOHAPATRA	//	

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		VS	VS	0	
		PRADIPTA KUMAR ROUT		//	
58	D-CMP/4139/2025	SHASANKA @ SASANKA PRASAD PANDA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		KUNTALA SAHOO		//	
59	D-CMP/4143/2025	SANDIP KUMAR PATEL	SOUMYA MISHRA	//	
		VS	VS	0	
		ISWARI PATEL		//	
60	D-CONTC/3998/2025	KAMALA KANTA PARIDA	ADV.	//	AOD20240000317C202500001
		VS	VS	0	
		DILLIP ROU TRAI, COLLECTOR CUM DISTRICT MAGISTRATE, BHADRAK		//	
61	D-CONTC/3999/2025	MANAS RANJAN SABAR	SWADHIN KESARI SINGH	//	
		VS	VS	0	
		SUNIL KUMAR BANSAL,IPS		//	
62	D-CONTC/4011/2025	RAJENDRA KUMAR PANIGRAHI	ADV.	//	
		VS	VS	0	
		JAGABANDHU SAHOO,DISTRICT EDUCATION OFFICER,BHADRAK		//	
63	D-CONTC/4016/2025	PRAVAKAR PANI	PITAMBAR PANDA	//	
		VS	VS	0	
		MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA		//	
64	D-CONTC/4020/2025	SANKARSAN SETHI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
65	D-CONTC/4022/2025	SUDHIR PRADHAN	Y.B.KHURANIA,IPS	//	
		VS	VS	0	
				//	
66	D-CONTC/4025/2025	NAGENDRA DEHURY	ADV.	//	
		VS	VS	0	
		Y.B.KHURANIA,IPS		//	
67	D-CONTC/4037/2025	HIMADRI CHARAN PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
68	D-CONTC/4041/2025	KRUSHNA CHANDRA NAYAK	ADV.	//	
		VS	VS	0	

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		SURYABANSI MAYUR BIKASH,THE COLLECTOR,BALASORE		//	
69	D-CONTC/4046/2025	RAMAKANTA BEURA	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		A SRINIVAS ACHARYI,DISTRICT WELFARE OFFICER,MALKANGIRI		//	
70	D-CONTC/4050/2025	AJAYA KUMAR ROUT	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		A SRINIVAS ACHARYI,DISTRICT WELFARE OFFICER,MALKANGIRI		//	
71	D-CONTC/4053/2025	CHAKRADHAR NAYAK	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		A SRINIVAS ACHARYI,DISTRICT WELFARE OFFICER,MALKANGIRI		//	
72	D-CONTC/4081/2025	BENUDHAR ROUT	ADV.	//	
		VS	VS	0	
		MRUTYANJAYA TRIPATHY,OAS		//	
73	D-CONTC/4095/2025	LIPIKA MOHANTY	GOPAL SINHA	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
74	D-CONTC/4099/2025	PRAHALLAD CHANDRA DAS	ASWINI KUMAR SAHOO	//	
		VS	VS	0	
		RAJ KISHORE BEHERA,EXECUTIVE ENGINEER,JAIPATNA,KALAHANDI		//	
75	D-CONTC/4104/2025	PRABHAKAR BISWAL	BISWAJIT PARIDA	//	
		VS	VS	0	
		BRUNDABAN SATPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA		//	
76	D-CONTC/4113/2025	M/S M.P. CONSTRUCTIONS, CUTTACK	ADV.	//	
		VS	VS	0	
		PRADEEP KUMAR JENA,ENGINEER-IN-CHIEF,RURAL WORKS,BBSR,KHURDA		//	
77	D-CONTC/4142/2025	RINA SAHOO @ BARIK	ADV.	//	
		VS	VS	0	
		BINITA BIJAYINI,BLOCK DEVELOPMENT OFFICER,GHASIPURA,KEONJHAR		//	
78	D-CONTC/4151/2025	DR. RANJAN KUMAR SAMAL	SWAYAMJIT ROUT	//	
		VS	VS	0	
		ARAVIND AGRAWAL,IAS		//	
79	D-CONTC/4154/2025	RAJKISHORE RAY	SWAYAMJIT ROUT	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	

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80	D-CRLA/3104/2025	RAKESH BEHERA @MAJHI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /77 /2019 () //	
81	D-CRLA/3149/2025	KURESU BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /143 /2023 () //	
82	D-CRLA/3159/2025	MIHIR NAYAK VS STATE OF ODISHA	KISHORE KUMAR JENA VS	ADVA /73 /2022 () //	
83	D-CRLA/3170/2025	BRAJABANDHU BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /466 /2020 () //	
84	D-CRLA/3181/2025	TEJRAJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 () //	
85	D-CRLMA/3097/2025	LIPSARANI SAHOO VS STATE OF ODISHA	SANTOSH SAHOO VS	MADHUPATNA /314 /2024 () //	
86	D-CRLMC/3053/2025	SABITA BARIK VS STATE OF ODISHA	ASHOK DAS VS	JAJPUR SADAR /203 /2022 () //	
87	D-CRLMC/3065/2025	MINAKETAN DAS VS DIRECTORATE OF VIGILANCE, ODISHA	ABHISHEK DASH VS	SAMBALPUR VIGILANCE /14 /2008 () //	
88	D-CRLMC/3069/2025	PANA NAIK @ PANA NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /121 /2015 () //	
89	D-CRLMC/3076/2025	KUSUNI @ KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /160 /2020 () //	
90	D-CRLMC/3086/2025	KILLI TIRUPATI RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /24 /2023 () //	AOR20220001631C202500027
91	D-CRLMC/3094/2025	AKSHYA KUMAR GARNAIK@AKSHYA KU. GARNAYAN	ANIRUDHA DAS	COLLIERY /148 /2022	

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		STATE OF ODISHA		//	
92	D-CRLMC/3119/2025	ATULYA KUMAR KANUNGO	NIRANJAN SINGH (1)	//0	
		VS	VS	()	
		ANJALI DAS		//	
93	D-CRLMC/3120/2025	NIRU @ NIRANJAN PATI	TARA PRASAD MOHAPATRA	PURI SADAR /236 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/3124/2025	RAJNISH RAY @ YADAV	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/3127/2025	FAKIRA BEHERA	SURENDRA KUMAR BISWAL	PHIRINGIA /96 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/3131/2025	PRABHUDATTA SWAIN	JUGALA KISHORE PANDA	RAIRAKHOL /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/3138/2025	BAMAN BEHERA	KISHORE KUMAR MISHRA	NANDIPADA /151 /2020	AOD20240000867C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/3140/2025	SUBHAJYOTSNA PRADHAN	SUJATA JENA	TOMANDO /47 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/3169/2025	M/S. PATTANAYAK PETROLEUM, KEONJHAR	SHASHANKA SHEKHAR PATRA	RAMACHANDRAPUR /3 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/3176/2025	AKSHAYA KUMAR BEHERA @ AKHAYA BEHERA	SARAT KUMAR JENA	KODALA /142 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/3191/2025	AJIT KUMAR TURUK@AJIT TURUK	DIPTI RANJAN BHOKTA	NARAYANPATNA /55 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/3196/2025	SAGAU@SAGU@SAGAU RAM KUMAR	DIPTI RANJAN BHOKTA	RAIGHAR /178 /2014	
		VS	VS	()	

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103	D-CRLMP/3063/2025	STATE OF ODISHA PUSPALATA ROUT VS	SRINIBAS MOHANTY VS	// /0 ()	
104	D-CRLMP/3068/2025	STATE OF ODISHA NIRANJAN UPADHAYA VS	NISHIKANTA MISHRA VS	// /0 ()	
105	D-CRLMP/3107/2025	STATE OF ODISHA NIRUPAMA DAS VS	SAMAPIKA MISHRA VS	// /0 ()	
106	D-CRLMP/3108/2025	STATE OF ODISHA NIRUPAMA DAS VS	SAMAPIKA MISHRA VS	// /0 ()	
107	D-CRLMP/3133/2025	STATE OF ODISHA PUSPALATA BEHERA VS	GOPINATH MISHRA VS	// /0 ()	
108	D-CRLMP/3154/2025	STATE OF ODISHA PRANATI MALLICK VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
109	D-CRLMP/3188/2025	STATE OF ODISHA MANORAMA SAHOO VS	SAIDATTA SENAPATI VS	// /0 ()	
110	D-CRLREV/3052/2025 CRLREV/51/2025	STATE OF ODISHA NIROD KUMAR MOHANTY VS	PRANAB RANJAN CHHATOI VS	// /0 ()	PIPLI /129 /2014 ASST.SESSION JUDGE,PIPLI(Puri)
111	D-CRLREV/3070/2025	STATE OF ODISHA X VS	TUKUNA KUMAR MISHRA VS	// /0 ()	ST/0000028/2024 JHARIGAM /48 /2003
112	D-CRLREV/3077/2025	STATE OF ODISHA HEMLAL BINDHANI VS	BINI MISHRA VS	// /0 ()	
113	D-CRLREV/3136/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS BANITA SAHOO	DIBYAJYOTI SAHOO VS	// /0 () //	

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114	D-FAO/3980/2025	DROPATI CHHATRIA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
115	D-FAO/3982/2025	RUBI GOUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
116	D-FAO/4054/2025	DR. EMMA MANY EKKA VS RAJALAXMI BEHURA	KALPATARU MISHRA VS	// 0 //	
117	D-LAA/4101/2025	SANTOSH PADHAN VS LAND ACQUISITION ZONE OFFICER, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //	
118	D-LAA/4107/2025	KINA PADHAN VS LAND ACQUISITION ZONE OFFICER, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //	
119	D-MACA/3972/2025	UMESH CHANDRA SAMANTA SINGHAR@SAMANTABRICKS VS AKSHAYA KUMAR PARIDA	ARIYANCHI NARAYAN RATH VS	// 0 //	
120	D-MACA/3983/2025	AMITA RANI MOHANTY VS BIJAY KUMAR AGRAWAL	BISHNU BRATA SINGH VS	// 0 //	
121	D-MACA/4017/2025	MANAGER, LEGAL CLAIMS DEPT., RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS SANTILATA SATPATHY	REBBI SURENDRANATH VS	// 0 //	
122	D-MACA/4039/2025	THE MANAGER, LEGAL(LEGAL CELL HUB), NATIONAL INSURANCE CO. LTD., CUTTACK VS SOUDAMINI BISWAL	ANIL KISHOR MOHANTY VS	// 0 //	
123	D-MACA/4047/2025	BISWAJIT SAHOO VS A. UMA MAHESH	KAPILA CHARAN NAYAK VS	// 0 //	
124	D-MACA/4114/2025	ORIENTAL INSURANCE CO. LTD., BBSR VS KUNA MEHER	NIBEDITA MOHANTY VS	// 0 //	
125	D-MACA/4140/2025	BALANANDA MANGARAJ	MANAS KUMAR CHAND	//	

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		VS	VS	()	
126	D-MATA/4149/2025	RATNA MANGARAJ BHAGYASHREE MOHANTA	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
127	D-MSA/4124/2025	ABHINASH MOHANTA SAILENDRA KUMAR MISHRA	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	()	
128	D-RPFAM/4070/2025	LIC HFL CARE HOMES LTD., BBSR SANTILATA SAHU	MONOMOY BASU	//	
		VS	VS	()	
129	D-RPFAM/4129/2025	UMA SANKAR SAHU GOURIRANI DAS	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
130	D-RPFAM/4133/2025	TUKUNA@SABIR ROUL RUPESH BEHERA	ABHILASH MISHRA	//	
		VS	VS	()	
131	D-RSA/3952/2025	TRUPTIMAYEE SENAPATI @ BEHERA BABITA BHOI	SRINIVAS MOHANTY	//	AOR20230000802C202500008
		VS	VS	()	
132	D-RSA/4072/2025	MANJU BHOI GUNA MAJHI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
133	D-RSA/4123/2025	DUKUL MAJHI KUMARI RATH	JAGANNATH BHUYAN	//	
		VS	VS	()	
134	D-RSA/4134/2025	IIC,GANJAM SAILA MAHARANA	PRASANTA KUMAR KHUNTIA	//	
		VS	VS	()	
135	D-RVWPET/4105/2025	BHAGIRATHI MAHARANA CHIEF COMMISSIONER OF CT AND GST, ODISHA	SUNIL MISHRA,S.C	//	AOR20220001381C202500002
		VS	VS	()	
136	D-RVWPET/4108/2025	M/S. K P SUGANDH LIMITED,SAMBALPUR NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI	SMRUTI MOHANTY	//	
		VS	VS	()	

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137	D-WA/3947/2025	PURNA CHANDRA KAR STATE OF ODISHA VS SANTOSH KUMAR BADHEI	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000194C202500076
138	D-WA/3985/2025	STATE OF ODISHA VS DURGA CHARAN SATAPATHY	SAROJ KUMAR JEE, A.G.A. VS	// // ()	LOD20240000172C202500073
139	D-WA/4021/2025	STATE OF ODISHA VS RAMAKANTA TRIPATHY	GAYATRI PATRA, A.S.C. VS	// // ()	LOD20240000194C202500077
140	D-WA/4023/2025	STATE OF ODISHA VS BIDYADHAR DHAL	GAYATRI PATRA, A.S.C. VS	// // ()	LOD20240000200C202500078
141	D-WA/4024/2025	STATE OF ODISHA VS MANOJ KUMAR PANDA	SATYABRATA MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202500074
142	D-WA/4040/2025	STATE OF ODISHA VS ANNAPURNA MOHAPATRA	UMESH CHANDRA BEHURA ,A.G.A VS	// // ()	LOD20240000172C202500075
143	D-WA/4052/2025	STATE OF ODISHA VS BANAMALI ROUT	UDIT RANJAN JENA , A.G.A VS	// // ()	LOD20240000200C202500079
144	D-WA/4060/2025	STATE OF ODISHA VS SARAT KUMAR RATH	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000194C202500078
145	D-WA/4062/2025	DAMODAR JENA VS PARADIP PORT TRUST	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500009
146	D-WA/4125/2025	KAUSHALYA SHARMA VS CHIEF SECRETARY AND CHIEF DEVELOPMENT COMMISSIONER,G.A AND P.G DEPTT.	BHAKTISUDHA SAHOO VS	// // ()	AOR20220002374C202500014
147	D-WA/4157/2025	NATIONAL INSTITUTE OF TECH., ROURKELA VS DR.PAWAN KUMAR	NIROD KUMAR SAHU VS	// // ()	

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148	D-WP(C)/3948/2025	M/S. GAYATRI UDYOG VS COMMISSIONER, CT AND GST , ODISHA.	BIKRAM KESHARI SAHU VS	// ()	AOR20230001017C202500001
149	D-WP(C)/3949/2025 WP(C)/3087/2025	PREMLATA KAWTIA VS CHIEF MANAGER CUM AUTHORISED OFFICER BANK OF BARODA, PASANNA BRANCH, KHORWDI (CUTTACK)	PRANAB KUMAR GHOSE VS	// ()	
150	D-WP(C)/3950/2025	APARNA MALLICK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// ()	
151	D-WP(C)/3951/2025	CH AJEET KUMAR DAS VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BADRINARAYAN PANDA VS	// ()	
152	D-WP(C)/3953/2025	ALIALA PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// ()	
153	D-WP(C)/3954/2025 WP(C)/3120/2025	LAXMIKANTA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()	
154	D-WP(C)/3955/2025 WP(C)/3104/2025	M/S. CHINMAY KHUNTIA, JAGATSINGHPUR VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, CUTTACK	ITISHREE TRIPATHY VS	// ()	
155	D-WP(C)/3956/2025	RAJASHREE GAJENDRA VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// ()	
156	D-WP(C)/3957/2025	MUKA PADIAMI VS COLLECTOR MALKANGIRI	GOPINATH MISHRA VS	// ()	
157	D-WP(C)/3958/2025	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()	
158	D-WP(C)/3959/2025	DURYODHAN JENA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()	
159	D-WP(C)/3960/2025	BASUDEB BARAL	PARSURAM DAS	//	

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	WP(C)/3065/2025	VS STATE OF ODISHA	VS	0 //	
160	D-WP(C)/3961/2025	MINAKSHI SATPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
161	D-WP(C)/3962/2025	ANNAPURNA NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
162	D-WP(C)/3963/2025	NIRANJAN SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
163	D-WP(C)/3964/2025	AJAYA KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
164	D-WP(C)/3965/2025	ARATI GARNAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
165	D-WP(C)/3966/2025	ANJALIPRIYA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
166	D-WP(C)/3967/2025	CHINTAMANI ACHARYA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
167	D-WP(C)/3968/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
168	D-WP(C)/3969/2025	KHIROD KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
169	D-WP(C)/3970/2025	KABIRAJ SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
170	D-WP(C)/3971/2025	SUDAM NAIK VS	BHAKTA RANJAN BARIK VS	// 0	

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171	D-WP(C)/3973/2025	STATE OF ODISHA LAMBODAR NAIK VS	BHAKTA RANJAN BARIK VS	// // 0	
172	D-WP(C)/3974/2025	STATE OF ODISHA BISHNU MISHRA VS	PRADEEP KUMAR DAS VS	// // 0	
173	D-WP(C)/3975/2025 WP(C)/3068/2025	STATE OF ODISHA ARUNA KUMAR SAMANTRAY VS	LAXMI PRASAD DWIVEDY VS	// // 0	
174	D-WP(C)/3976/2025	STATE OF ODISHA PANCHANAN NAYAK VS	SUSHANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/3977/2025	STATE OF ODISHA BAILOCHAN PADHIHARI VS	PRADEEP KUMAR DAS VS	// // 0	
176	D-WP(C)/3978/2025 WP(C)/3072/2025	STATE OF ODISHA PRAKASH KUMAR PANDA VS	LAXMI PRASAD DWIVEDY VS	// // 0	
177	D-WP(C)/3979/2025 WP(C)/3075/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	LAXMI PRASAD DWIVEDY VS	// // 0	
178	D-WP(C)/3981/2025 WP(C)/3078/2025	STATE OF ODISHA PRABHU RANJAN DAS VS	LAXMI PRASAD DWIVEDY VS	// // 0	
179	D-WP(C)/3984/2025 WP(C)/3125/2025	STATE OF ODISHA SANJEEB KUMAR MOHAPATRA VS	SAROJ KUMAR DASH VS	// // 0	
180	D-WP(C)/3986/2025	STATE OF ODISHA MADHUSUDAN PRADHAN VS	KSHIROD KUMAR ROUT VS	// // 0	
181	D-WP(C)/3987/2025	STATE OF ODISHA RAMAKANTA ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0 //	

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182	D-WP(C)/3988/2025	MANAS KUMAR KAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
183	D-WP(C)/3989/2025	NIRANJAN LENKA VS REGIONAL PRIVIDENT FUND COMMISSIONER, ODISHA, BBSR	GOPINATH PANDA VS	// 0 //	
184	D-WP(C)/3990/2025	PRASANTA NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
185	D-WP(C)/3991/2025	RATIKANTA MOHANTA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
186	D-WP(C)/3992/2025	JANAKI PATRA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
187	D-WP(C)/3994/2025	BHAKTI PRASAD SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
188	D-WP(C)/3995/2025	SOUMYA RANJAN NAYAK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
189	D-WP(C)/3996/2025	ARCHANA PATRA VS DILLIP KUMAR PATRA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500005
190	D-WP(C)/3997/2025	SAGARIKA PARIDA VS PRACHI SOURAV DAS	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500004
191	D-WP(C)/4000/2025	RAMACHANDRA MUTARANGA @ RAM CHANDRA MUTARANGA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
192	D-WP(C)/4001/2025	BIJAY MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
193	D-WP(C)/4002/2025	DAMBARUDHAR BHUYAN	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202500001

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/4003/2025	SURENDRA PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/4004/2025	UPENDRA PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/4005/2025	UPENDRA PRADHAN	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/4006/2025	BISIKESAN DANDIA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4007/2025	SURATHA MALLICK	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/4008/2025	SADANANDA MAHAKUDA	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/4010/2025	BANABASI SAHU	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4012/2025	GANESWAR MALLICK	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/4013/2025	M/S. GATI EXPRESS AND SUPPLY CHAIN PVT.LTD. HINDRABAN MOHANTY	HINDRABAN MOHANTY	//	
		VS	VS	0	
		NARAYAN NAIK		//	
203	D-WP(C)/4014/2025	DILLIP KUMAR PANDA	BIGYAN KUMAR SHARMA	//	
	WP(C)/3141/2025	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
204	D-WP(C)/4015/2025	KIRTAN CHANDRA RANA	SRIKAR KUMAR RATH	//	
		VS	VS	0	

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205	D-WP(C)/4018/2025	STATE OF ODISHA SEETA BEHERA VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	DIPTI RANJAN MOHAPATRA VS	// // 0 //	
206	D-WP(C)/4019/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //	
207	D-WP(C)/4026/2025	BANDANA DEORIYA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
208	D-WP(C)/4027/2025 WP(C)/3126/2025	BALARAM PARIDA VS COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	KABI RANJAN MOHANTY VS	// 0 //	
209	D-WP(C)/4028/2025	DANDAHARIPUR GP, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
210	D-WP(C)/4029/2025	KABITA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
211	D-WP(C)/4030/2025	DR.PRAGYNA PRIYADARSHINI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
212	D-WP(C)/4031/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //	
213	D-WP(C)/4032/2025	NIRANJAN SAMANTRAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
214	D-WP(C)/4033/2025	SUBRAT KUMAR BEHERA VS MAHANADI COALFIELD LTD., SAMBALPUR	SOMANATH MISHRA VS	// 0 //	
215	D-WP(C)/4034/2025	NIRANJAN SAMANTRAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	

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216	D-WP(C)/4035/2025	CHATRUBHUJA PRADHAN VS STATE OF ODISHA	DIPTI DHALL VS	// 0 //	
217	D-WP(C)/4036/2025	GEETANJALI NAIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
218	D-WP(C)/4042/2025	M/S. LAXMI SALES AND SERVICE PRIVATE LIMITED, VS STATE BANK OF INDIA, SME BRANCH, BARGARH	MARGINA SAHOO VS	// 0 //	
219	D-WP(C)/4043/2025	DALI BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
220	D-WP(C)/4044/2025	M/S. MERLIN MIN MOVERS VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500006
221	D-WP(C)/4045/2025	KULAMANI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //	
222	D-WP(C)/4048/2025	SUBARNA MEHER VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// 0 //	
223	D-WP(C)/4049/2025	ANANTA KUMAR SAHOO VS MANAGER HR, NTPC, KANIHA, ANGUL	GYANA RANJAN MAHAPATRA VS	// 0 //	
224	D-WP(C)/4051/2025	JANARDAN PRADHAN VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
225	D-WP(C)/4055/2025	MINATIBALA PRUSTY VS UNION OF INDIA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
226	D-WP(C)/4056/2025	PARAMESWAR DASH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
227	D-WP(C)/4057/2025	AMBIKA PRADHAN	JITENDRA KUMAR DIGAL	//	

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		VS	VS	0	
		UNION OF INDIA		//	
228	D-WP(C)/4059/2025	BHOJARAJ SAHU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4061/2025	ARUN KUMAR SINGH	BISWABIHARI MOHANTY	//	
	WP(C)/3117/2025	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4063/2025	ARUN NAIK	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/4064/2025	MID - EAST INTEGRATED STEELS LTD., BBSR	PRATEIK PARIJA	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/4065/2025	GOURA CHANDRA SAHOO	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4066/2025	NARAYAN RATHA	AMIT KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/4067/2025	MID-EAST INTEGRATED STEELS LTD, BHUBANESW	PRATEIK PARIJA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/4068/2025	DAKSHYA KUMAR DASH	JYOTI RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4069/2025	SARMISTHA PRADHAN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4071/2025	SASMITA MOHANTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4073/2025	DULAKA DEI	JITENDRA KUMAR NAIK	//	
		VS	VS	0	

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239	D-WP(C)/4074/2025	STATE OF ODISHA KRUSHNA CHANDRA NAIK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
240	D-WP(C)/4075/2025	THE STATE OF ODISHA SARMISTHA PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
241	D-WP(C)/4076/2025	STATE OF ODISHA MOTI BAG VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
242	D-WP(C)/4077/2025	STATE OF ODISHA SAMARENDRA BEHERA VS	BIREN SANKER TRIPATHY VS	// // 0	
243	D-WP(C)/4079/2025	STATE OF ODISHA SISIR KUMAR PATRO VS	SUBASH CHANDRA ACHARYA VS	// // 0	AOR20220004051C202500002
244	D-WP(C)/4080/2025	STATE OF ODISHA SUMANTA SAHU VS	SUBASH CH PANI VS	// // 0	
245	D-WP(C)/4082/2025	STATE OF ODISHA SRI JAGANNATH TOWN BUS OWNERS ASSOCIATION VS	HRUDANANDA MOHAPATRA VS	// // 0	
246	D-WP(C)/4083/2025	STATE OF ODISHA M/S.PRATISTHA AUTOMOBILES, BBSR VS	ABHISHEK DASH VS	// // 0	
247	D-WP(C)/4085/2025	PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK SUMANTA SAHU VS	SUBASH CH PANI VS	// // 0	
248	D-WP(C)/4087/2025	STATE OF ODISHA BIMBADHAR PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0	
249	D-WP(C)/4088/2025	COMMISSIONER CONSOLIDATION, BBSR SUBASH CHANDRA PARIDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	

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250	D-WP(C)/4090/2025	AJIT PAIKRAY JAGADEV MOHAPATRA VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //	AOR20220002374C202500013
251	D-WP(C)/4091/2025	PRASANTA KUMAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
252	D-WP(C)/4092/2025	BALARAM JENA VS STATE OF ODISHA	RAM CHANDRA JENA VS	// 0 //	
253	D-WP(C)/4093/2025	SOUBHAGINI HOTA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
254	D-WP(C)/4094/2025	SUREKHA ROUT VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //	
255	D-WP(C)/4096/2025	GOBINDA CHANDRA PUJARI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
256	D-WP(C)/4097/2025	KAILAS CHANDRA MALLICK VS PRINCIPAL SECRETARY TO GOVT OF ODISHA, FOREST AND ENVAROMAENT DEPT, BBSR	MANORANJAN MISHRA VS	// 0 //	
257	D-WP(C)/4098/2025	HIMANSHU SEKHAR DEO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //	
258	D-WP(C)/4100/2025	JYOTI RANJAN DAS VS THE COLLECTOR, KHORDHA	SUSANTA KUMAR NAYAK VS	// 0 //	
259	D-WP(C)/4102/2025	RAMESH CHANDRA MISHRA VS DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, GANJAM	HIMANSHU BHUSAN DASH VS	// 0 //	
260	D-WP(C)/4103/2025	ASHISH RANJAN BHADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
261	D-WP(C)/4106/2025	RABI NARAYAN BISWAL	BIREN SANKAR TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4109/2025	SEIKH TAJUDDIN	LIGENS MISHRA	//	
		VS	VS	0	
		GOVT. OF INDIA		//	
263	D-WP(C)/4110/2025	DR. SOUBHAGYA KUMAR DAS	AVIJIT MISHRA	//	
	WP(C)/3135/2025	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/4111/2025	MANORANJAN NAYAK	MANASI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4112/2025	SEKABAT KHAN	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/4115/2025	MADHABA CHANDRA NAYAK	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/4116/2025	KABI PRASAD SAMANTARAY	SAMARENDRA SWAIN	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/4117/2025	PRAFULLA CHANDRA NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/4118/2025	BHAGABAN SAHU	RAJJEET ROY	//	AOR20220001462C202500008
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/4119/2025	SAROJINI SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/4120/2025	RADHA MOHAN PATRA	MANAS PATI	//	AOR20220001535C202500018
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/4121/2025	SUKANTA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/4122/2025	STATE OF ODISHA BISWARANJAN ROUT VS	NAMITA PATTANAİK VS	// // 0	
274	D-WP(C)/4126/2025	STATE OF ODISHA KHIROD PARIDA VS	NAMITA PATTANAİK VS	// // 0	
275	D-WP(C)/4127/2025	STATE OF ODISHA SAROJ KUMAR GARTIA VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202500006
276	D-WP(C)/4128/2025	STATE OF ODISHA BISWAJIT JENA VS	MISS NAMITA PATTANAİK VS	// // 0	
277	D-WP(C)/4130/2025 WP(C)/3134/2025	STATE OF ODISHA PRIYADARSHINI AMRITA PANDA VS	TUSAR KUMAR MISHRA VS	// // 0	
278	D-WP(C)/4131/2025	BISWAJIT PATI NIRANJAN JENA VS	RAJAT KUMAR PANDA VS	// // 0	
279	D-WP(C)/4132/2025	SR. DSC, EAST COAST RAILWAY, KHURDA ROAD PURNA CHANDRA PADHIARI VS	NAMITA PATTANAİK VS	// // 0	
280	D-WP(C)/4135/2025	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	SANGRAM JENA VS	// // 0	
281	D-WP(C)/4136/2025	STATE OF ODISHA SWARNALATA PRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0	
282	D-WP(C)/4137/2025	MANAGER CLAIMS, CLAIMS DEPT., CUTTACK DIVISIONAL OFFICE SUCHITRA BEHERA VS	SURJYA NARAYAN SAHU VS	// // 0	AOD20240000242C202500029
283	D-WP(C)/4138/2025	STATE OF ODISHA M/S. KALIPADA RICE MILL VS	SURJYA NARAYAN SAHU VS	// // 0	AOD20240000242C202500028
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/4141/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
285	D-WP(C)/4144/2025	GITANJALI MUNDA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// 0 //	
286	D-WP(C)/4145/2025	DHIRENDRA KUMAR PANDA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //	
287	D-WP(C)/4146/2025	SIBANARAYAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
288	D-WP(C)/4147/2025	SANTILATA ROUT VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //	
289	D-WP(C)/4148/2025	JAYA PRAKASH KANUNGO VS STATE OF ORISSA	KALPATARU MISHRA VS	// 0 //	
290	D-WP(C)/4150/2025	SOUMENDRA NARAYAN MISHRA @ SOMYA RANJAN MISHRA VS SUB COLLECTOR, BBSR	NAMITA KUMAR RAUTARAY VS	// 0 //	
291	D-WP(C)/4152/2025	SUBRAT GARABADU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
292	D-WP(C)/4153/2025	SOUMENDRA NARAYANA MISHRA @ SOMYA RANJAN MISHRA VS SUB-COLLECTOR, BBSR	NAMITA KUMAR RAUTARAY VS	// 0 //	
293	D-WP(C)/4155/2025	SRIBACHHA MALLICK @ SHRIBACHHA MALLICK VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// 0 //	
294	D-WP(C)/4156/2025	KANHA CHARAN BISWAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
295	D-WP(C)/4158/2025	PRAKASH CHANDRA SWAIN	NAMITA PATTANAIAK	//	

ORISSA HIGH COURT**FILING REPORT AS ON :29/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/4159/2025	SOUMYA RANJAN NAYAK	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/4160/2025	ASHYUMAT SUR	SURYA PRAKASH MANGARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/4161/2025	SANJIB RATH @ SANJIB KUMAR RATH	RABINDRA KUMART RAUTARAY	//	
		VS	VS	0	
		SUB COLLECTOR, BBSR		//	
299	D-WP(C)/4162/2025	SANJIB RATH @ SANJIB KUMAR RATH	RABINDRA KUMAR RAUTRAY	//	
		VS	VS	0	
		SUB COLLECTOR, BBSR		//	
300	D-WP(C)/4163/2025	PURANDAR MAHANTA	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		THE CHIEF COMNR, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
301	D-WP(C)/4164/2025	DR.SIBARAM PANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/4165/2025	BIPIN BISWAL	ACHYUTANANDA PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/4166/2025	PRAVAKAR SETHI	NAMITA PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/4167/2025	KHETRABASI NAYAK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/4168/2025	BHARAT KUMAR PATI	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/4169/2025	MAHIMA NAIK	ACHYUTANANDA PATTANAIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WPCRL/3099/2025	CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LTD., SAMBALPUR GAJENDRA DASH VS STATE OF ODISHA	RAKESH BEHERA VS	// / /0 ()	
308	D-WPCRL/3168/2025	RABINDRANATH NAYAK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	KANPUR /108 /2024 () //	
309	D-ABLAPL/3051/2025 ABLAPL/1193/2025	GITA MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /75 /2025 () //	AOR20220001558C202500019
310	D-ABLAPL/3055/2025 ABLAPL/1210/2025	PK SAHU @ PAPUN SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI (SAMBALPUR) /260 /2024 () //	
311	D-ABLAPL/3056/2025	SUBASH BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /8 /2025 () //	
312	D-ABLAPL/3057/2025	BUDU DISARI @ PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /358 /2024 () //	
313	D-ABLAPL/3058/2025	LAXMIPRIYA ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHUNTUNI /171 /2019 () //	
314	D-ABLAPL/3060/2025 ABLAPL/1215/2025	JAGABANDHU SAMANTARAY VS STATE OF ODISHA	SUDDHARTH SAMAL VS	CHANDANPUR /7 /2025 () //	
315	D-ABLAPL/3066/2025	PRADIP PRADHAN @ PRADIP KUMAR PRADHAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	SARANAKUL /13 /2025 () //	
316	D-ABLAPL/3067/2025	BIPIN @ BIPIN BIHARI SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	RASOL /19 /2025 () //	
317	D-ABLAPL/3071/2025	KABITA NAYAK @ KABITA RANI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SORO /743 /2024 () //	AOR20220001631C202500031

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/3072/2025	CHABILA KUMAR NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	CHOUDWAR /434 /2024 () //	
319	D-ABLAPL/3074/2025	SURYAKANTA PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /32 /2025 () //	
320	D-ABLAPL/3080/2025	GOUTAM TARINI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /71 /2024 () //	
321	D-ABLAPL/3082/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //	
322	D-ABLAPL/3083/2025	MILAN KUMAR DAS VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /356 /2024 () //	
323	D-ABLAPL/3084/2025 ABLAPL/1176/2025	DEBADUTTA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	K.SINGHPUR /7 /2025 () //	
324	D-ABLAPL/3087/2025	RUPALI MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /28 /2025 () //	
325	D-ABLAPL/3088/2025	JITU @ JITENDRA JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TIGIRIA /300 /2024 () //	
326	D-ABLAPL/3089/2025	MALAYA KUMAR JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /32 /2025 () //	
327	D-ABLAPL/3090/2025	RAJARAM NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PATNAGARH /12 /2025 () //	
328	D-ABLAPL/3091/2025	PRASANTA CHANDRA RANA VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /14 /2025 () //	
329	D-ABLAPL/3093/2025	SANJAYA MALLIK	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /15 /2025	

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FILING REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/3095/2025	NARENDRA SETHI	SUSANTA KUMAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/3100/2025	SUCHITRA MAJHI	JYOTI PRAKASH PATRA	NABARANGAPUR TOWN /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/3101/2025	KESHORI SENHI BHATRA @ KISHORI SNEHI BHATRA	JYOTI PRAKASH PATRA	NABARANGAPUR TOWN /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/3106/2025	PITAMBAR MAJHI	SUJATA JENA	NCB BHUBANESWAR /4 /2023	
		VS	VS	()	
		UNION OF INDIA		//	
334	D-ABLAPL/3109/2025	P. ANTIYA @ P DEBENDRA PATRO	DINESH KUMAR MOHANTY	GOLANTHARA (BERHAMPUR) /233 /2024	AOD20220003518C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/3111/2025	DAMBARUDHAR SAHOO @ DAMBARU SAHOO @ DAMBARU SAHOO	DINESH KUMAR MOHANTY	NIALI /450 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/3112/2025	P. CHANTI PATRA @ P. ANURAJU PATRO	DINESH KUMAR MOHANTY	GOLANTHARA (BERHAMPUR) /233 /2024	AOD20220003518C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/3113/2025	SACHITRA PRADHAN	DEEPAK KUMAR DAS	CHANDRABHAGA MARINE /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/3115/2025	SANGRAM KESHARI PRADHAN	DEEPAK KUMAR DAS	CHANDRABHAGA MARINE /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/3121/2025	JITESH KUMAR PRADHAN	SMRUTI RANJAN ROUT	GOPALPRASAD /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/3125/2025	ADAPPA SRINIVAS	DEBASIS JENA	BARGARH /29 /2025	
	ABLAPL/1205/2025	VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/3129/2025	STATE OF ODISHA PRABHAT KUMAR MOHANTY @ PRAVAT MOHANTY VS	SATYABRATA SENAPATI VS	// SIMULIA /42 /2017 ()	
342	D-ABLAPL/3130/2025	STATE OF ODISHA NIRMAL HARIJAN VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /121 /2024 ()	
343	D-ABLAPL/3143/2025	STATE OF ODISHA PRAFULLA PEREI VS	LALITENDU BHUYAN VS	// GHASIPURA /36 /2025 ()	
344	D-ABLAPL/3145/2025	STATE OF ODISHA UDAYA NATH MALIK @ TIKUA VS	SUDHANSU SEKHAR DASH VS	// NISCHINTAKOILI /6 /2025 ()	
345	D-ABLAPL/3147/2025	STATE OF ODISHA PUSPALATA BEHERA VS	GOPINATH MISHRA VS	// BHANDARIPOKHARI /553 /2024 ()	
346	D-ABLAPL/3152/2025	STATE OF ODISHA IRFAN MIAN VS	KULDEEP MOHANTY VS	// JHIRPANI P.S. /77 /2023 ()	AOD20240000012C202500017
347	D-ABLAPL/3153/2025	STATE OF ODISHA SANKAR PRASAD PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /414 /2024 ()	
348	D-ABLAPL/3155/2025	STATE OF ODISHA D. DASARATHI PATRA VS	JYOTIRMAYA SAHOO VS	// KODALA /634 /2024 ()	
349	D-ABLAPL/3157/2025	STATE OF ODISHA JOGENDRA BISWAL VS	SUBRAT KUMAR DAS VS	// SORO /79 /2025 ()	AOR20220001797C202500003
350	D-ABLAPL/3158/2025	STATE OF ODISHA SUMANTA PATALASINGH VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /230 /2024 ()	
351	D-ABLAPL/3160/2025	STATE OF ODISHA SOBHAGYAJEET SWAIN VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500009
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/3161/2025	SIBULU SAMAL @ SIDHANTA SAMAL VS STATE OF ODISHA	SUBHARNSU SEKHAR PANDA VS	PARJANG /19 /2025 () //	
353	D-ABLAPL/3163/2025	MANDINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.SINGHPUR /7 /2025 () //	
354	D-ABLAPL/3164/2025	SIBA @ SEBA PRASAD PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /16 /2025 () //	
355	D-ABLAPL/3165/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
356	D-ABLAPL/3167/2025	CHANDAN KUMAR SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /171 /2024 () //	
357	D-ABLAPL/3171/2025	GOBINDA MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /312 /2024 () //	
358	D-ABLAPL/3172/2025	MAHEMUD KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /26 /2025 () //	
359	D-ABLAPL/3174/2025	PRAMOD KUMAR PUHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MANGALPUR /20 /2025 () //	
360	D-ABLAPL/3175/2025	SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /719 /2024 () //	
361	D-ABLAPL/3178/2025	KHAGESWAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	/ /0 () //	
362	D-ABLAPL/3179/2025	PRAMILA MALLIK VS UNION OF INDIA	KISHORE KUMAR JENA VS	/ /0 () //	
363	D-ABLAPL/3185/2025	KRUSHNA CHANDRA JENA	SAKTI PRASAD DAS	NANDANKANAN /33 /2021	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3186/2025	SUSHANTA DEHURY @ KALA @ SUSHANTA DEHURY	IPSIT AUROBINDO ACHARYA	GONDIA /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3187/2025	MANAS KUMAR KAR @ MANAS	SAKTI PRASAD DAS	NAYAPALLI P.S. /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3189/2025	KHAGESWAR BEHERA	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3190/2025	SUSANTA @ SUSHANT BHOSAGAR	SIDHARTHA DAS	BARGARH /680 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3192/2025	SUSANTA KUMAR BISWAL @ SUSHANTA BISWAL	AKSHAYA KUMAR SAHOO	DHAMNAGAR /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3194/2025	HARINDRA YADAV @ HARENDRA RAY	JAJATI KESHARI KHUNTIA	SECTOR-15 /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3195/2025	BISWARANJAN LENKA	SANJAY KUMAR SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3198/2025	ANIL HARJAN @ BIKRAM HARJAN	SURYAKANTA DWIBEDI	LANJIGARH /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :29/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/4124/2025 MSA/ /	SAILENDRA KUMAR MISHRA MP	HIMANSHU SEKHAR MISHRA	7/2025
2	D-TRPCRL/36018/2024 TRPCRL/106/2024	UJALI NAYAK MP	DEBENDRA NARAYAN PATTANAIAK	12/2025
3	D-RFA/10/2008 RFA/10/2008	MANGILAL RUNGTA MP	SOUMYA MISHRA	24/2025
4	D-RFA/10/2008 RFA/10/2008	MANGILAL RUNGTA MP	M/S.S.P.MISRA	25/2025
5	D-CONTC/4041/2025 CONTC/ /	KRUSHNA CHANDRA NAYAK MP	ADV.	34/2025
6	D-CONTC/3639/2025 CONTC/ /	RAMESH CHANDRA MOHANTY MP	AMIT KUMAR NATH	35/2025
7	D-CONTC/3645/2025 CONTC/ /	PRATAP CHANDRA BARAL MP	AMIT KUMAR NATH	36/2025
8	D-RVWPET/338/2012 RVWPET/338/2012	FOOD CO.OF INDIA MP	M/S.SRIKANT KU.NAYAK	36/2025
9	D-RVWPET/4108/2025 RVWPET/ /	NATIONAL COOPERATIVE UNION OF INDIA MP	SA NEWS DEBENDRA MOHANTY	37/2025
10	D-CONTC/5039/2020 CONTC/5039/2020	BIDYADHAR BARIK MP		37/2025
11	D-CONTC/55118/2024 CONTC/504/2025	KORAMANI PRADHAN MP	ADV.	38/2025
12	D-RVWPET/4108/2025 RVWPET/ /	NATIONAL COOPERATIVE UNION OF INDIA MP	SA NEWS DEBENDRA MOHANTY	38/2025
13	D-RVWPET/4105/2025 RVWPET/ /	CHIEF COMMISSIONER OF CT AND GST, MP	OSISHA MISHRA,S.C	39/2025
14	D-LAA/4101/2025 LAA/ /	SANTOSH PADHAN MP	GAGAN BIHARI SINGH	46/2025
15	D-LAA/4107/2025 LAA/ /	KINA PADHAN MP	GAGAN BIHARI SINGH	47/2025
16	D-RPFAM/4133/2025 RPFAM/ /	RUPESH BEHERA MP	ABHILASH MISHRA	61/2025
17	D-FAO/3980/2025 FAO/ /	DROPATI CHHATRIA MP	PRADEEP KUMAR MISHRA	67/2025
18	D-CMAPL/3284/2025 CMAPL/ /	PREMALATA MISHRA MP	PRABIN DAS	67/2025
19	D-CMAPL/54975/2024 CMAPL/38/2025	BHAGIRATHI BISWAL MP	BUDHIRAM DAS	68/2025
20	D-FAO/54630/2024 FAO/42/2025	THE DIVISIONAL MANAGER, HDFC ERGO MP	GENERAL INSURANCE COMPANY LIMITED, MUMBAI	68/2025
21	D-FAO/2797/2025 FAO/ /	EXECUTIVE OFFICER,RAJGANGPUR MUNICIPALITY MP	PRASANT KUMAR MARGARIA	69/2025
22	D-FAO/499/2016 FAO/499/2016	STATE OF ORISSA MP	SR.S.C.SandME	70/2025
23	D-MATA/4149/2025 MATA/ /	BHAGYASHREE MOHANTA MP	SOUBHAGYA SUNDAR DAS	79/2025
24	D-MATA/4149/2025 MATA/ /	BHAGYASHREE MOHANTA MP	SOUBHAGYA SUNDAR DAS	80/2025
25	D-CRLREV/3052/2025 CRLREV/51/2025	NIROD KUMAR MOHANTY MP	PRANAB RANJAN CHHATOI	81/2025
26	D-CRLREV/3070/2025	X	TUKUNA KUMAR MISHRA	

	CRLREV/ /	MP		82/2025
27	D-CRLREV/3070/2025	X	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		83/2025
28	D-CRLREV/3077/2025	HEMLAL BINDHANI	BINI MISHRA	
	CRLREV/ /	MP		84/2025
29	D-CRLREV/3077/2025	HEMLAL BINDHANI	BINI MISHRA	
	CRLREV/ /	MP		85/2025
30	D-CRLREV/3077/2025	HEMLAL BINDHANI	BINI MISHRA	
	CRLREV/ /	MP		86/2025
31	D-BLAPL/38421/2024	ANIL KUMAR DIGAL	AMITAV TRIPATHY	
	BLAPL/12877/2024	MP		129/2025
32	D-BLAPL/33344/2024	BHUBAN NAIK	ABINASH PATTJOSHI	
	BLAPL/11299/2024	MP		130/2025
33	D-BLAPL/25017/2024	DHIREN @ DHIRENDRA HARIJAN	RAJIB LOCHAN PATTNAIK	
	BLAPL/8569/2024	MP		131/2025
34	D-BLAPL/5008/2023	SASHIKANTA BEHERA	CHANDAN SAMANTARAY, M/S. S.K.ZAFARULLA, J.KAMILA	
	BLAPL/5008/2023	MP		132/2025
35	D-BLAPL/32681/2024	TITAN @ TAPAS BARIK	ASHOK KUMAR SARANGI	
	BLAPL/11768/2024	MP		133/2025
36	D-BLAPL/31323/2024	AMIT NANDI	BISWAJIT RANJAN TRIPATHY	
	BLAPL/10549/2024	MP		134/2025
37	D-BLAPL/1185/2025	BADAL SAHOO @ SACHIN SAHOO	BIPLAB KUMAR DASH	
	BLAPL/ /	MP		135/2025
38	D-BLAPL/39067/2024	KAILASH KUNAR		
	BLAPL/13091/2024	MP		136/2025
39	D-BLAPL/38382/2024	BIJULI DIGAL		
	BLAPL/13126/2024	MP		137/2025
40	D-BLAPL/36376/2024	SOUDAMINI JENA	SOHARDDA SUMAN	
	BLAPL/12231/2024	MP		138/2025
41	D-RSA/55034/2024	NARASINGHA SAHU	SAROJ KUMAR PADHY	
	RSA/ /	MP		150/2025
42	D-RSA/3952/2025	BABITA BHOI	SRINIVAS MOHANTY	
	RSA/ /	MP		151/2025
43	D-RSA/35608/2024	PRABHAT KUMAR MAHAPATRA	DEEPALI MAHAPATRA	
	RSA/309/2024	MP		152/2025
44	D-RSA/4123/2025	KUMARI RATH	JAGANNATH BHUYAN	
	RSA/ /	MP		153/2025
45	D-RSA/4123/2025	KUMARI RATH	JAGANNATH BHUYAN	
	RSA/ /	MP		154/2025
46	D-CMP/3993/2025	ANIL KUMAR SINGH	SANTOSH KUMAR SAMANTARAY	
	CMP/ /	MP		163/2025
47	D-CMP/4009/2025	BIBUTI BHUSAN BISWAL	BIKRAM SENAPATI	
	CMP/ /	MP		164/2025
48	D-CMP/4038/2025	MAHADEV SAHU	JATINDRA KUMAR MOHAPATRA	
	CMP/ /	MP		165/2025
49	D-CMP/4058/2025	GIRIJA SHANKAR PATRA	SHUBHENDU KUMAR PARIDA	
	CMP/ /	MP		166/2025
50	D-CMP/4084/2025	DALIMA MUDULI	PRAFULLA CHANDRA DAS	
	CMP/ /	MP		167/2025
51	D-CMP/4086/2025	DALIMA MUDULI	PRAFULLA CHANDRA DAS	
	CMP/ /	MP		168/2025
52	D-CMP/4089/2025	MANORANJAN RATH	KISHORE CHANDRA RAJGURU MOHAPATRA	
	CMP/ /	MP		169/2025
53	D-CMP/4139/2025	SHASANKA @ SASANKA PRASAD PANDATUSAR KUMAR MISHRA		
	CMP/ /	MP		170/2025
54	D-CMP/4139/2025	SHASANKA @ SASANKA PRASAD PANDATUSAR KUMAR MISHRA		
	CMP/ /	MP		171/2025
55	D-CMP/4143/2025	SANDIP KUMAR PATEL	SOUMYA MISHRA	
	CMP/ /	MP		172/2025
56	D-CMP/53970/2024	PRAMOD SAHOO	SAMARENDRA BAHADUR	
	CMP/133/2025	MP		173/2025
57	D-CMP/53750/2024	CHABI MAJHI	PRAJNA SARITA MOHANTY	
	CMP/139/2025	MP		174/2025

58	D-ABLAPL/13179/2022 ABLAPL/13179/2022	BIKASH PATRA MP		254/2025
59	D-ABLAPL/23/2025 ABLAPL/56/2025	KESHAB CHANDRA MAHANTA MP		255/2025
60	D-ABLAPL/826/2025 ABLAPL/495/2025	CHANTI @ SUNIL PATIKAR MP		256/2025
61	D-ABLAPL/14561/2023 ABLAPL/14561/2023	SANJAY SWAIN MP		257/2025
62	D-ABLAPL/515/2025 ABLAPL/239/2025	CHINMAYA MOHAPATRA MP		258/2025
63	D-ABLAPL/24112/2024 ABLAPL/8871/2024	BABU @ SUBASH DALABEHERA @BABU DALABEHERA MP		259/2025
64	D-ABLAPL/34249/2024 ABLAPL/12976/2024	M. DEBARAJ PATRA MP		260/2025
65	D-ABLAPL/34086/2024 ABLAPL/12871/2024	B.JAGANNATH PATRA @ B.JAGANATH PATRO MP		261/2025
66	D-ABLAPL/684/2025 ABLAPL/294/2025	KAILASH SAHU MP		262/2025
67	D-ABLAPL/37360/2024 ABLAPL/14298/2024	SAIRAM PANDA MP		263/2025
68	D-ABLAPL/33848/2024 ABLAPL/12778/2024	K. DANDAPANI PATRA @ DANDA PATRA MP		264/2025
69	D-ABLAPL/8227/2023 ABLAPL/8227/2023	PRAKASH KANDI MP	MRUTUNJAYA MOHANTY	265/2025
70	D-ABLAPL/33793/2024 ABLAPL/12933/2024	SACHINATH KHILAR MP		266/2025
71	D-ABLAPL/30491/2024 ABLAPL/11471/2024	CHANDRA SEKHAR RATH MP		267/2025
72	D-ABLAPL/149/2025 ABLAPL/224/2025	SUKADEV MALIK @ SUKURA MP	CHITTA RANJAN PATTNAIK	268/2025
73	D-ABLAPL/108/2025 ABLAPL/222/2025	JAGANNATH MALIK MP	CHITTA RANJAN PATTNAIK	269/2025
74	D-ABLAPL/31271/2024 ABLAPL/11615/2024	SOUMYARANJAN SAHU @ ROCKY SAHU MP		270/2025
75	D-ABLAPL/38155/2024 ABLAPL/14809/2024	PRAMOD SWAIN @ BABUDU MP		271/2025
76	D-ABLAPL/32359/2024 ABLAPL/12246/2024	MIRZA ISAG BAIG@MIRZA ISHAK BAIG MP		272/2025
77	D-CRLA/1345/2025 CRLA/114/2025	HEMANTA BEHERA MP	PRATYUSHA NAIDU	344/2025
78	D-CRLA/249/2015 CRLA/249/2015	BHIMSEN KANHAR MP	M/S.SRIYAPATI PRADHAN	345/2025
79	D-CRLA/4471/2024 CRLA/125/2024	SUKAN@SUKADEV PADHI MP	SUBRATA PANDA	346/2025
80	D-CRLA/9455/2024 CRLA/309/2024	GANESH CHANDRA SAHU MP	BIBHU PRASAD MOHANTY	347/2025
81	D-CRLA/3104/2025 CRLA/ /	RAKESH BEHERA @MAJHI MP	BISWABHUSAN DAS	348/2025
82	D-CRLA/3104/2025 CRLA/ /	RAKESH BEHERA @MAJHI MP	BISWABHUSAN DAS	349/2025
83	D-CRLA/683/2017 CRLA/683/2017	RAMESH PANDA MP	M/S GYANENDRA CH. SWAIN, R.SINGH	350/2025
84	D-CRLMC/3053/2025 CRLMC/ /	SABITA BARIK MP	ASHOK DAS	351/2025
85	D-CRLA/683/2017 CRLA/683/2017	RAMESH PANDA MP	M/S GYANENDRA CH. SWAIN, R.SINGH	351/2025
86	D-CRLA/3149/2025 CRLA/ /	KURESU BADARAITA MP	JYOTIRMAYA SAHOO	352/2025
87	D-CRLMC/39269/2024 CRLMC/334/2025	BASUDEV TUDU MP	NISHIKANTA MISHRA	352/2025
88	D-MACA/53295/2024 MACA/134/2025	D.M.,ORIENTAL INSURANCE CO.LTD.,SAMBALPUR MP	ABHIJIT KUSH SINHA	353/2025
89	D-CRLMC/3086/2025	KILLI TIRUPATI RAO	SOUBHAGYA KUMAR DASH	

	CRLMC/ /	MP		353/2025
90	D-CRLA/3149/2025	KURESU BADARAITA	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		353/2025
91	D-CRLA/993/2025	MANA CHALLAN	PVS NANAJI ACHARY	
	CRLA/ /	MP		354/2025
92	D-MACA/53295/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,SAMBALPUR	BAHUSH SINHA	
	MACA/134/2025	MP		354/2025
93	D-CRLMC/37978/2024	SUBHANKAR BAL	MAMTA TRIPATHY	
	CRLMC/406/2025	MP		354/2025
94	D-CRLA/3159/2025	MIHIR NAYAK	KISHORE KUMAR JENA	
	CRLA/ /	MP		355/2025
95	D-MACA/55092/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASENDA KUMAR MAHALI	
	MACA/128/2025	MP		355/2025
96	D-CRLMC/3119/2025	ATULYA KUMAR KANUNGO	NIRANJAN SINGH (1)	
	CRLMC/ /	MP		355/2025
97	D-MACA/55092/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASENDA KUMAR MAHALI	
	MACA/128/2025	MP		356/2025
98	D-CRLA/3159/2025	MIHIR NAYAK	KISHORE KUMAR JENA	
	CRLA/ /	MP		356/2025
99	D-CRLMC/3119/2025	ATULYA KUMAR KANUNGO	NIRANJAN SINGH (1)	
	CRLMC/ /	MP		356/2025
100	D-CRLMC/3124/2025	RAJNISH RAY @ YADAV	SUBODH KUMAR MOHANTY	
	CRLMC/ /	MP		357/2025
101	D-CRLA/1030/2025	ALOK TURUF	PVS NANAJI ACHARY	
	CRLA/ /	MP		357/2025
102	D-MACA/1428/2025	THE MANAGER IN CHARGE, ORIENTAL INSURANCE CO. LTD., SAMBALPUR	PRASENDA KUMAR MAHALI	
	MACA/ /	MP		357/2025
103	D-CRLMC/3131/2025	PRABHUDATTA SWAIN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		358/2025
104	D-MACA/3972/2025	UMESH CHANDRA SAMANTA SINGHAR@BIRANCHI NARAYAN RATH		
	MACA/ /	MP		358/2025
105	D-CRLA/3170/2025	BRAJABANDHU BARIK	CHEERA RANJAN SATAPATHY	
	CRLA/ /	MP		358/2025
106	D-CRLA/3170/2025	BRAJABANDHU BARIK	CHEERA RANJAN SATAPATHY	
	CRLA/ /	MP		359/2025
107	D-CRLMC/3140/2025	SUBHAJYOTSNA PRADHAN	SUJATA JENA	
	CRLMC/ /	MP		359/2025
108	D-MACA/3972/2025	UMESH CHANDRA SAMANTA SINGHAR@BIRANCHI NARAYAN RATH		
	MACA/ /	MP		359/2025
109	D-MACA/3983/2025	AMITA RANI MOHANTY	BISHNU BRATA SINGH	
	MACA/ /	MP		360/2025
110	D-CRLMC/3138/2025	BAMAN BEHERA	KISHORE KUMAR MISHRA	
	CRLMC/ /	MP		360/2025
111	D-MACA/54634/2024	D.M., ORIENTAL INSURANCE CO.LTD.,KHURDA	PRASENDA KUMAR MAHALI	
	MACA/ /	MP		361/2025
112	D-CRLMC/3196/2025	SAGAU@SAGU@SAGAURAM KUMAR	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		361/2025
113	D-MACA/1685/2025	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASENDA KUMAR MAHALI	
	MACA/ /	MP		362/2025
114	D-MACA/4039/2025	THE MANAGER, LEGAL(LEGAL CELL HUB) NATIONAL INSURANCE CO. LTD., CUTTACK	BJAYANTON MONIPAL	
	MACA/ /	MP		363/2025
115	D-MACA/705/2019	AKSHAYA KUMAR MOHAPATRA	M/S.BIRANCHI NARAYAN RATH	
	MACA/705/2019	MP		364/2025
116	D-MACA/2575/2025	D.M.,M/S NATIONAL INSURANCE CO.LTD.,BHARATPUR	PRANISH KUMAR MOHANTY	
	MACA/ /	MP		365/2025
117	D-MACA/2580/2025	B.M.,M/S NATIONAL INSURANCE CO.LTD.,BHARATPUR	PRANISH KUMAR MOHANTY	
	MACA/ /	MP		366/2025
118	D-MACA/2580/2025	B.M.,M/S NATIONAL INSURANCE CO.LTD.,BHARATPUR	PRANISH KUMAR MOHANTY	
	MACA/ /	MP		367/2025
119	D-MACA/1605/2025	ORIENTAL INSURANCE CO.LTD., DEOGARH	SOMNATH ROY	
	MACA/ /	MP		368/2025
120	D-MACA/2615/2025	D.M., ORIENTAL INSURANCE CO LTD., BIRANCHI	BJHIMBALA PATI	
	MACA/ /	MP		369/2025

121	D-MACA/4114/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	NIBEDITA MOHANTY	370/2025
122	D-MACA/4114/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	NIBEDITA MOHANTY	371/2025
123	D-MACA/53834/2024 MACA/ /	HARIHAR JENA MP	KARUNAKAR NAYAK	372/2025
124	D-MACA/53834/2024 MACA/ /	HARIHAR JENA MP	KARUNAKAR NAYAK	373/2025
125	D-MACA/54592/2024 MACA/139/2025	SR.DIVISIONAL MANAGER NATIONAL INSURANCE MP	COMPANY LIMITED, CUTTACK	374/2025
126	D-MACA/54592/2024 MACA/139/2025	SR.DIVISIONAL MANAGER NATIONAL INSURANCE MP	COMPANY LIMITED, CUTTACK	375/2025
127	D-MACA/4140/2025 MACA/ /	BALANANDA MANGARAJ MP	MANAS KUMAR CHAND	376/2025
128	D-MACA/35000/2024 MACA/828/2024	GOPINATH MOHANTY MP	KARUNAKAR DAS	377/2025
129	D-WA/51953/2024 WA/275/2025	BHAGABAT PRASAD TRIPATHY MP	SAMIR KUMAR MISHRA, (SR.ADV.)	789/2025
130	D-WA/53884/2024 WA/271/2025	A.RAJENDRA PRASAD MP	SOUMYA JYOTI BISWAL	790/2025
131	D-WA/3947/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	791/2025
132	D-WA/3947/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	792/2025
133	D-WA/34366/2024 WA/2304/2024	SANTOSH KUMAR SAHOO MP	DR.JITENDRA KUMAR LENKA	793/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	794/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	795/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	796/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	797/2025
138	D-WA/3985/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	798/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	799/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	800/2025
141	D-WA/3985/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	801/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	802/2025
143	D-WA/3985/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	803/2025
144	D-WA/4040/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA ,A.G.A	804/2025
145	D-WA/4040/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA ,A.G.A	805/2025
146	D-WA/4040/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA ,A.G.A	806/2025
147	D-WA/23493/2024 WA/1569/2024	PUNJAB NATIONAL BANK MP		807/2025
148	D-WA/4052/2025 WA/ /	STATE OF ODISHA MP	UDIT RANJAN JENA , A.G.A	808/2025
149	D-WA/4021/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	809/2025
150	D-WA/4052/2025 WA/ /	STATE OF ODISHA MP	UDIT RANJAN JENA , A.G.A	810/2025
151	D-WA/4021/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	811/2025
152	D-WA/4052/2025	STATE OF ODISHA	UDIT RANJAN JENA , A.G.A	

	WA/ /	MP		812/2025
153	D-WA/4060/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		813/2025
154	D-WA/4060/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		814/2025
155	D-WA/4062/2025	DAMODAR JENA	SUKANTA KUMAR DALAI	
	WA/ /	MP		815/2025
156	D-WA/1621/2022	SUSHANTA GOCHHAYAT		
	WA/1621/2022	MP		816/2025
157	D-WA/4023/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		817/2025
158	D-WA/4023/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		818/2025
159	D-WA/4024/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		819/2025
160	D-WA/4024/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		820/2025
161	D-WA/54350/2024	SANTOSH KUMAR BEHERA	PRINCE PATNAIK	
	WA/286/2025	MP		821/2025
162	D-WA/54350/2024	SANTOSH KUMAR BEHERA	PRINCE PATNAIK	
	WA/286/2025	MP		822/2025
163	D-WA/4157/2025	NATIONAL INSTITUTE OF TECH., ROURKELA	BILAL KUMAR SAHU	
	WA/ /	MP		823/2025
164	D-WA/4157/2025	NATIONAL INSTITUTE OF TECH., ROURKELA	BILAL KUMAR SAHU	
	WA/ /	MP		824/2025
165	D-WP(C)/30398/2024	SEEMA BISWAL	SUBHASREE MOHANTY	
	WP(C)/17368/2024	MP		1714/2025
166	D-WP(C)/3949/2025	PREMLATA KAWTIA	PRANAB KUMAR GHOSE	
	WP(C)/3087/2025	MP		1715/2025
167	D-WP(C)/3954/2025	LAXMIKANTA BEHERA	ALOK KUMAR PANDA	
	WP(C)/3120/2025	MP		1716/2025
168	D-WP(C)/3668/2025	MOHAN BEHERA	MANAS RANJAN DHAL	
	WP(C)/3012/2025	MP		1717/2025
169	D-WP(C)/3975/2025	ARUNA KUMAR SAMANTRAY	LAXMI PRASAD DWIVEDY	
	WP(C)/3068/2025	MP		1718/2025
170	D-WP(C)/3978/2025	PRAKASH KUMAR PANDA	LAXMI PRASAD DWIVEDY	
	WP(C)/3072/2025	MP		1719/2025
171	D-WP(C)/3979/2025	PRASANTA KUMAR DAS	LAXMI PRASAD DWIVEDY	
	WP(C)/3075/2025	MP		1720/2025
172	D-WP(C)/3981/2025	PRABHU RANJAN DAS	GOPINATH PANDA	
	WP(C)/3078/2025	MP		1721/2025
173	D-WP(C)/3579/2025	SANDHYA NAYAK	DEEPALI MAHAPATRA	
	WP(C)/3011/2025	MP		1722/2025
174	D-WP(C)/3572/2025	JHANJA SAHOO	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		1723/2025
175	D-WP(C)/3984/2025	SANJEEB KUMAR MOHAPATRA	SAROJ KUMAR DASH	
	WP(C)/3125/2025	MP		1724/2025
176	D-WP(C)/3948/2025	M/S. GAYATRI UDYOG	BIKRAM KESHARI SAHU	
	WP(C)/ /	MP		1725/2025
177	D-WP(C)/3990/2025	PRASANTA NAYAK	GYANESWAR SATPATHY	
	WP(C)/ /	MP		1726/2025
178	D-WP(C)/3992/2025	JANAKI PATRA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		1727/2025
179	D-WP(C)/3994/2025	BHAKTI PRASAD SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		1728/2025
180	D-WP(C)/3995/2025	SOUMYA RANJAN NAYAK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		1729/2025
181	D-WP(C)/4000/2025	RAMACHANDRA MUTARANGA @ RAM CHANDRA MUTARANGA	PRANSHU KUMAR SAHRA	
	WP(C)/ /	MP		1731/2025
182	D-WP(C)/49494/2024	SABITA DAS	GOPAL PRASAD JENA	
	WP(C)/32688/2024	MP		1732/2025
183	D-WP(C)/3997/2025	SAGARIKA PARIDA	DILIP KUMAR SAHU	
	WP(C)/ /	MP		1733/2025

184	D-WP(C)/4014/2025 WP(C)/3141/2025	DILLIP KUMAR PANDA MP	BIGYAN KUMAR SHARMA	1734/2025
185	D-WP(C)/14893/2020 WP(C)/14893/2020	SRIDHAR ROUT MP	SIDHESWAR MALLIK	1735/2025
186	D-WP(C)/4013/2025 WP(C)/ /	M/S. GATI EXPRESS AND SUPPLY CHAIN MP	BISWABIHARI MOHANTY	1736/2025
187	D-WP(C)/4015/2025 WP(C)/ /	KIRTAN CHANDRA RANA MP	SRIKAR KUMAR RATH	1737/2025
188	D-WP(C)/3576/2025 WP(C)/ /	SABITRI NAYAK MP	DEEPALI MAHAPATRA	1738/2025
189	D-WP(C)/4018/2025 WP(C)/ /	SEETA BEHERA MP	DIPTI RANJAN MOHAPATRA	1739/2025
190	D-WP(C)/36341/2024 WP(C)/20655/2024	PRIYANKA MAYEE MAHARANA MP	NIHAL RATH	1740/2025
191	D-WP(C)/4019/2025 WP(C)/ /	SUNIL KUMAR PANDA MP	ASHOK KUMAR MISRA	1741/2025
192	D-WP(C)/3996/2025 WP(C)/ /	ARCHANA PATRA MP	DILIP KUMAR SAHU	1742/2025
193	D-WP(C)/49088/2024 WP(C)/29393/2024	SUBODH RANA @ SUBODH KUMAR RANA MP	SANTOSH KUMAR NANDA	1743/2025
194	D-WP(C)/4026/2025 WP(C)/ /	BANDANA DEORIYA MP	NIHAL RATH	1744/2025
195	D-WP(C)/4027/2025 WP(C)/3126/2025	BALARAM PARIDA MP	KABI RANJAN MOHANTY	1745/2025
196	D-WP(C)/54251/2024 WP(C)/34/2025	SUKANTI NAIK MP	SATYAM DAS PATTANAİK	1746/2025
197	D-WP(C)/4030/2025 WP(C)/ /	DR.PRAGYNA PRIYADARSHINI MP	BHAGABAN BEHERA	1747/2025
198	D-WP(C)/4032/2025 WP(C)/ /	NIRANJAN SAMANTRAY MP	JAJATI KESHARI KHUNTIA	1748/2025
199	D-WP(C)/4034/2025 WP(C)/ /	NIRANJAN SAMANTRAY MP	JAJATI KESHARI KHUNTIA	1749/2025
200	D-WP(C)/51201/2024 WP(C)/31091/2024	GODABARI DHIRIA MP		1750/2025
201	D-WP(C)/4019/2024 WP(C)/1962/2024	SHANTILATA DHAL MP	SAROJ KUMAR PADHI	1751/2025
202	D-WP(C)/327/2025 WP(C)/1871/2025	ABHIMAYU JENA MP		1752/2025
203	D-WP(C)/4056/2025 WP(C)/ /	PARAMESWAR DASH MP	ADWITIYA SATPATHY	1753/2025
204	D-WP(C)/4044/2025 WP(C)/ /	M/S. MERLIN MIN MOVERS MP	KANANBALA ROY CHOUDHURY	1754/2025
205	D-WP(C)/4059/2025 WP(C)/ /	BHOJARAJ SAHU MP	PRASANTA KUMAR SATAPATHY	1755/2025
206	D-WP(C)/4061/2025 WP(C)/3117/2025	ARUN KUMAR SINGH MP	BISWABIHARI MOHANTY	1756/2025
207	D-WP(C)/3703/2025 WP(C)/3098/2025	KAUSTABH WADEKAR MP	BINI MISHRA	1757/2025
208	D-WP(C)/4064/2025 WP(C)/ /	MID - EAST INTEGRATED STEELS LTD., MP	BISWABIHARI MOHANTY	1758/2025
209	D-WP(C)/4067/2025 WP(C)/ /	MID-EAST INTEGRATED STEELS LTD, MP	BHUPANESWAR PARIJA	1759/2025
210	D-WP(C)/4069/2025 WP(C)/ /	SARMISTHA PRADHAN MP	SUBHRANSU BHUSAN MOHANTY	1760/2025
211	D-WP(C)/4075/2025 WP(C)/ /	SARMISTHA PRADHAN MP	SUBHRANSU BHUSAN MOHANTY	1761/2025
212	D-WP(C)/30447/2021 WP(C)/30447/2021	PADMA NABHA MALLICK MP	M/S S.R.MOHANTY, D.ACHARYA SRIKAR KUMAR RATH	1762/2025
213	D-WP(C)/4082/2025 WP(C)/ /	SRI JAGANNATH TOWN BUS OWNERS ASSOCIATION MP	HRUDANANDA MOHAPATRA	1763/2025
214	D-WP(C)/4087/2025 WP(C)/ /	BIMBADHAR PARIDA MP	HRUDANANDA MOHAPATRA	1764/2025
215	D-WP(C)/4088/2025	SUBASH CHANDRA PARIDA	SUBHRANSU BHUSAN MOHANTY	

	WP(C)/ /	MP		1765/2025
216	D-WP(C)/4093/2025	SOUBHAGINI HOTA	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		1766/2025
217	D-WP(C)/4079/2025	SISIR KUMAR PATRO	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		1767/2025
218	D-WP(C)/50411/2024	PRADYUMNA SAHU	HIMANSHU SEKHAR MISHRA	
	WP(C)/30582/2024	MP		1768/2025
219	D-WP(C)/4110/2025	DR. SOUBHAGYA KUMAR DAS	AVIJIT MISHRA	
	WP(C)/3135/2025	MP		1769/2025
220	D-WP(C)/1068/2025	BASANTI MOHANTY		
	WP(C)/1256/2025	MP		1770/2025
221	D-WP(C)/3368/2025	RABINDRANATH PARIDA	SHIB SHANKAR MOHANTY	
	WP(C)/ /	MP		1771/2025
222	D-WP(C)/1491/2022	SWAGATIKA SAHOO	DURGESH NARAYAN RATH	
	WP(C)/1491/2022	MP		1772/2025
223	D-WP(C)/4130/2025	PRIYADARSHINI AMRITA PANDA	TUSAR KUMAR MISHRA	
	WP(C)/3134/2025	MP		1773/2025
224	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		1774/2025
225	D-WP(C)/4131/2025	NIRANJAN JENA	RAJAT KUMAR PANDA	
	WP(C)/ /	MP		1775/2025
226	D-WP(C)/43722/2024	SRI SATA ASANA MATH @ SRI KRUSHNA	BMLYAR KUMAR MISHRA, PURI	
	WP(C)/26489/2024	MP		1776/2025
227	D-WP(C)/16665/2021	NARBHERAM POWER AND STEEL PVT LTD	DATYAJIT MOHANTY, A.BHATIA, M.AGARWAL, R.AGRAWALA	
	WP(C)/16665/2021	MP		1777/2025
228	D-WP(C)/4136/2025	SWARNALATA PRADHAN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		1778/2025
229	D-WP(C)/15209/2016	HADUBANDHU NAYAK		
	WP(C)/15209/2016	MP		1779/2025
230	D-WP(C)/40231/2024	SUBASH CHANDRA MOHANTY	SUDARSAN BEHERA	
	WP(C)/24044/2024	MP		1780/2025
231	D-WP(C)/40231/2024	SUBASH CHANDRA MOHANTY	SANJIB KUMAR BHANJADEO	
	WP(C)/24044/2024	MP		1781/2025
232	D-WP(C)/4137/2025	SUCHITRA BEHERA	SURJYA NARAYAN SAHU	
	WP(C)/ /	MP		1782/2025
233	D-WP(C)/4152/2025	SUBRAT GARABADU	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		1783/2025
234	D-WP(C)/4159/2025	SOUMYA RANJAN NAYAK	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		1784/2025
235	D-WP(C)/4163/2025	PURANDAR MAHANTA	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		1785/2025
236	D-WP(C)/4165/2025	BIPIN BISWAL	ACHYUTANANDA PATTANAIAK	
	WP(C)/ /	MP		1786/2025
237	D-WP(C)/55167/2024	NILIMA ROUT	KUNAL KUMAR SWAIN	
	WP(C)/3047/2025	MP		1787/2025
238	D-WP(C)/4167/2025	KHETRABASI NAYAK	NIRANJAN PANDA	
	WP(C)/ /	MP		1788/2025